

1981-82, 1982-83 and 1983-84 were around Rs. 415,400 and 440 crores respectively,

(e) Shoe uppers, leather foot-wear, leather garments and leather goods are reserved for exclusive development in the small scale sector and the industry is also selected for modernization programme. All the incentives and facilities that are available to the small scale and tiny sector units are available to leather and leather products industry which include concessional finance, industrial sheds, supply of machinery on hire purchase basis, technical assistance and training facilities arranged through government agencies.

Opening of New Branches of Commercial Banks in Madhya Pradesh

3814. SHRI PRATAP BHANU SHARMA : Will the Minister of FINANCE be pleased to state :

(a) the number of new branches of commercial banks were proposed and opened in different districts of Madhya Pradesh during the Sixth Five Year Plan period;

(b) whether all the proposed branches at various places could not be opened during the stipulated time mentioned in their licence by Reserve Bank of India;

(c) if so, the reasons therefor; and

(d) the steps being taken to open these new branches ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) to (d) The branch licensing policy covering the period April 1982 to March 1985 aimed at achieving a coverage of one bank office for a population of 17,000 in rural and semi-urban areas by the end of March 1985. To achieve this objective, 693 additional bank offices were required to be opened in the rural/semi-urban areas of Madhya Pradesh. As against the above requirement, 1074 rural/semi-urban centres in the State were allotted to banks for branch opening during the policy period. In addition, 44 urban centres in Madhya Pradesh were also allotted to banks for branch opening. During the period April 1982 to September 1984 for which information is available, banks have opened 791 branches in Madhya Pradesh. With a view

to expediting opening of branches at the remaining allotted centres, a Task Force consisting of representatives of the Government of Madhya Pradesh, NABARD and Reserve Bank has been set up at Reserve Bank of India's Regional Office, Bhopal.

Representation of Andhra Pradesh Government Regarding Establishment of Spinning Mills

3815. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether a representation was made by the Government of Andhra Pradesh to include Andhra Pradesh in priority category A & B as it satisfied the norms prescribed;

(b) whether the State Government have represented for establishment of two spinning mills in weavers sector at Satyavardu in Chittoor District, Narasannapeta in Sreekakulam District and two in growers sector at Paruchur in Prakasam District and Nandyal in Kurnool District; and

(c) if so, the action taken on the representation ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

(a) Some districts/areas in Andhra Pradesh are included in the Category 'B' backward areas as notified in the press Note No. 4/1/81/BAD (Vol. III) dated 27-4-1983. No representation has been received from the Government of Andhra Pradesh thereafter for the inclusion of any area in Category 'A', 'B' and 'C' backward areas.

(b) and (c) A representation was received from the Government of Andhra Pradesh suggesting setting up of two spinning mills in the Handloom Weavers Cooperative Sector at Satyaveedu in Chittoor District and another in Srikakulam district. Financial Assistance could not be extended to these two units during the Sixth Plan due to resource constraints. National Cooperative Development Corporation have already sanctioned assistance for two units in growers sector at Paruchur in Prakasam District, under the Centrally sponsored scheme and Nandyal in Kurnool District under NCDC-III Agro Industrial Project.